CP NO.84(ND)/2011 RT NO.24/2016

Sh. Nirmal Singh Bajwa & Ors.

...Petitioners.

Versus

M/s Grand Multiplex Projects Ltd. & Ors.

...Respondents.

Present:

Mr. Amit Vinayak, Advocate for petitioner No.1.

Case received by transfer from the Company Law Board. Be entered in the relevant register. Counsel for petitioner seeks time to file Power of Attorney. Post the matter for hearing on 17.10.2016. Notice be issued to the counsel for respondents who were appearing before the Company Law Board for the next date of hearing by Speed Post.

(Justice R.P. Nagrath) Member (Judicial)

September 23, 2016

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(Deepa Krishan) Member (Technical)